

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-12/95/2451/A**

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Robin Phukan,  
District & Sessions Judge,  
Jorhat.

Dated Guwahati the 21<sup>st</sup> May, 2021

Sub: **Casual leave and station leave permission.**

Ref:- Your letter No. JJA/3936/2021, dtd. 20.05.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 21.05.2021 along with permission to leave the station with the official vehicle, from the morning of 21.05.2021 till the morning of 24.05.2021, has been granted. The next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

-sd-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-12/95/2452/A, dated 21.05.2021.**

Copy to:

1. The Project Manager, Gauhati High Court

  
**JT.REGISTRAR (VIGILANCE)**